

LIR No. 454/2017

Rajkumar Jha vs M/s Style Council

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for service of notice to the management.

Despite efforts, no one is connected through VC, in these circumstances, issue fresh notice to the management on filing of PF by the workman, returnable on **14.09.2020**.

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 1904/2018

Pooran vs M/s Amitoje India

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

Matter is fixed for service of notice to the  
management.

Despite efforts, no one is connected through VC, in  
these circumstances, issue fresh notice to the management on filing of  
PF by the workman, returnable before the Court on **15.09.2020**.

VEENA RANI

POLC/RADC

18.08.2020

Misc. No. DJ43/2020

Madhu Bala vs Management of Competition Review Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present : Shri R R Jangu, AR for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for reply and arguments on the application filed by the management for setting aside ex-parte order.

Adjournment sought by AR for the workman on the ground that he will file reply to the said application within one week.

At request, matter stands adjourned for filing reply and arguments on the application filed by management for setting aside ex-parte order on **25.08.2020 at 12.00 p.m.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 5121/2016

Rajbir Singh vs M/s Keppel Brady Services Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present : None for the workman.

Shri Ravi Mishra, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**19.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 5954/2016

Raj Singh Bhardwaj vs Instt. Of Advanced Medical Studies

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **23.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 3539/2016

Umesh Chand vs M/s Gandhi Peace Foundation

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **24.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 7365/2016 2152/2016 2395/2016 2932/2016 3100/2016  
3102/2016 3103/2016 3699/2016 4644/2016

Sonu vs Kansin Import Export Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present : Shri Chandan, AR for the workman.

Shri Manish Gumber, AR for the management.

The matter is fixed for WE.

At request of both the parties, matter stands  
adjourned for WE on **17.09.2020**.

VEENA RANI

POLC/RADC

18.08.2020

LC No. 3176/2016

Umang Jaggy vs M/s Hotel Jivitesh

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               Shri Ajit Kumar Singh, AR for the workman.  
                              Shri M K Awtani, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**21.09.2010.**

VEENA RANI

POLC/RADC

18.08.2020



LIR No. 7652/2016

Tilak Raj kakkar vs M/s Alfa Test House

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **19.10.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 9447/2016 9448/2016 9449/2016

Dharmender Kumar vs M/s Sir Ganga Ram Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **21.10.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 337/2018 338/2018

Radha vs M/s St. Francis School

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **29.10.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LC No. 303/2018

Harbir Singh Kasana vs Jesus & Marry College

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present : Shri Cenzing Thinley Lecha, AR for the workman.  
None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**22.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 3735/2018

Balram Sharma vs M/s Venus Hotel ware Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**21.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 5587/2016

Santosh Devi vs M/s Om Consultants

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **21.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 4843/2016

Raja Ram Rai vs R K Sood Art Farmer

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **18.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 1600/2016 1803/2016 1804/2016 1984/2016 2527/2016  
4398/2016 4399/2016 4400/2016 4401/2016 3784/2016

Amar Singh vs M/s Coach Classes

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present : None for the workman.

Shri Pradhyuman Gautam, AR for the management  
No. 3.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**16.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020



LIR No. 4803/2016

Ramesh Kumar vs M/s R K Global Shares & Security Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present : Shri Santosh Singh, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**22.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 1011/2016

Rajesh vs East MC D

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **23.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 2244/2016

Ram Pd. Vs Oriflame India Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **24.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 3015/2016

Sanjay Kumar vs M/s R K Sood Art Farmer

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **18.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 3016/2016 3041/2016 3054/2016 4090/2016 4183/2016

Daya Shanakar Singh vs M/s R K Sood

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **18.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 5551/2016

Sudha Yadav vs RMX Joss Merchants

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **25.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 3696/2016

Veer Chand vs M/s R K Sood Art Farmer

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **18.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LC No. 3181/2016 3410/2016

Raj Singhal vs M/s Alankit Assignment Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present : None for the workman.

Shri Ankit Kumar, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**16.10.2020.**

VEENA RANI

POLC/RADC

18.08.2020



LIR No. 2399/2016

Satish Chandra Bhatt vs Instt. Of Driving

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for arguments.

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **06.10.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LIR No. 9845/2016

Rajendra Kumar vs M/s V. Sons Creations Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for arguments.

Despite efforts, no one is connected through VC, in these circumstances matter stands adjourned for purpose fixed on **08.10.2020.**

VEENA RANI

POLC/RADC

18.08.2020

LC No. 2172/2016

Ram Babu vs M/s Shahi Export Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,  
Reader of the court.**

18.08.2020.

Present : None for the workman.

Shri Deepak Thukral, AR for the management.

The matter is fixed for arguments.

It is submitted by AR for the management that written submissions had already been filed.

Court notice be issued to the workman for appearing before the Court.

Matter stands adjourned for final arguments on  
**02.09.2020.**

VEENA RANI

POLC/RADC

18.08.2020